

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419
IB/460/ND/2020

IN THE MATTER OF:

M/s. KDH Travels Pvt. Ltd.	...	Applicant
Versus		
M/s. India Sports Flashes Pvt. Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Rohan Raheja, Adv.
For the Respondent 4	: Mr. Abhinav Kalia, Adv.
For the RP	Mr. Prabhat Ranjan, Adv.
For R-2	Mr. Mohd. Asif, Adv.

ORDER

Due to paucity of time, the matter is adjourned to 09.06.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)